

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 161
78(ND)/2016

IN THE MATTER OF:

Bahl Paper Mills Ltd. & Ors.

.... Applicant/petitioner

v.

M/s. Manila Resorts Pvt. Ltd. & Ors.

.... Respondent

Order under Section 397-398

Order delivered on 14.10.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Rakesh Kumar & Mr. Hetish Raj Singh, Advs.

Mr. Pulkit Deora & Ms. Sylvine Sarmah, Advs.

For the Respondent

Mr. Peeyoosh Kalra, Mr. Manoj Kumar Garg,

Mr. Ashutosh Kr. Singh & Mr. B. L. Satija, Advs. For
R-1

Mr. Robin R. David, Mr. Febin M. Varghese & Mr.
Dhiraj A. Philip, Advs. for R-3

Mr. Manoj Khanna, Mr. Akash Kedia & Ms. Aakriti
Mittal, Advs. for R-16

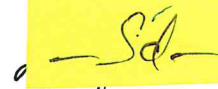
ORDER

Due to paucity of time matter could not be taken up.

List for further consideration on 05.12.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)